

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL)Diary No(s).8041/2022

(Arising out of impugned final judgment and order dated 09-03-2022 in PILL No.6549/2022 passed by the High Court of Judicature at Bombay)

GIRISH DATTATRAYA MAHAJAN

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.39108/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.39105/2022-PERMISSION TO FILE SLP WITHOUT CERTIFIED/PLAIN COPY OF IMPUGNED ORDER)

Date : 24-03-2022 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Abhikalp Pratap Singh, AOR

For Respondent(s) Dr.A.M. Singhvi, Sr.Adv.(Mentioned by)
Mr. Salman Khurshid, Sr.Adv.
Mr. Sachin Patil, AOR
Mr. Rahul Chitnis, Adv.
Mr. Kunal Cheema, Adv.
Mr. Amit K., Adv.UPON hearing the counsel the Court made the following
O R D E R

Upon being mentioned by Dr. A.M. Singhvi, learned senior counsel for the respondent, we deem it appropriate to direct the Registry to list the matter in the next week before an appropriate Bench.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR(R.S. NARAYANAN)
COURT MASTER (NSH)